No.11013/9/2014-Estt.(A.III)
Government of India
Ministry of Personnel, Public Grievances and Pension
Department of Personnel & Training

New Delhi, dated the 1st April, 2020

OFFICE MEMORANDUM

Subject: Preventive measures to contain the spread of COVID-19 – Guidelines for PSUs and Financial Institutions-reg.

The undersigned is directed to refer to OM of even number dated 27.03.2020 wherein all ministries and departments where advised to exempt persons with disabilities (PwDs) from duties while drawing up roster of employees required to attend essential services (copy enclosed).

2. It is also requested that similar instructions may be issued to Banks/Financial Institutions/PSUs etc. under the administrative control of Department of Financial Services and Department of Public Enterprises.

\[\text{Signature}\]
(Sagarika Patnaik)
Director

To,

1. Secretary, Department of Financial Services
2. Secretary, Department of Public Enterprises
3. Senior Technical Director, NIC, DOPT
OFFICE MEMORANDUM

Subject: Preventive measures to contain the spread of COVID19 - Guidelines for protection and safety of Persons with Disabilities (Divyangjan) during COVID-19.

In continuation of this Department's OM of even no. dated 25.03.2020, all the concerned Ministries/ Departments, while drawing up roster of staff who are required to attend essential services within their respective Ministry/ Department may keep in mind that employees, who are persons with disabilities (PwD) are exempted.

G. Jayanthi
(G. Jayanthi)
Joint Secretary

To
1. All the Ministries/Departments of the Government of India
2. PMO/Cabinet Secretariat
3. PS to MoS(PP)
4. PSO to Secretary(Personnel)
5. Sr. Technical Director, NIC, DoPT